

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 02.02.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 297 of 2022 in Comp. App. (AT) (Ins) No. 36 of 2022	Asset Reconstruction Company (India) Ltd. Vs. Adroit Pharmaceuticals Pvt. Ltd. & Anr.	Anoop Prakash Awasthi	Krishna Baruah

### **For Directions**

<b>2.</b>	I.A. No. 344 of 2022 in Comp. App. (AT) (Ins) No. 992 of 2020	JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Ors.	Bishwajit Dubey	Pooja Mahajan Vibhooti Malhotra
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### **For Admission (Fresh Case)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 1098 of 2021	Arabinda Kumar Rath Vs. India SME Asset Reconstruction Company Ltd. & Anr.	Ganesh Ch. Pandey	Shivanshu Kumar-R1 Siba Kr. Mohapatra Sonam Malik-R1
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### **For Hearing**

<b>4.</b>	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
<b>5.</b>	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	Nitin Dahiya-R1 Abhirup Dasgupta Ishaan Duggal-R2 Shilendra Singh

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**